

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.214 OF 2018**

**In the matter of:**

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Ms Purti Marwaha Gupta, Ms Pragati Bansal, Ms Henna George, Advocates for appellant.

Ms Pooja Saigal, Mr. Akshay Gupta, Advocates for Respondent.

With

**COMPANY APPEAL (AT) NO.344 OF 2018**

**In the matter of:**

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Mr. Rakesh Kumar and Ms Chetna Bisht, Advocates for Appellants.

Ms Pooja Saigal, Mr. Akshay Gupta, Advocates for Respondent.

**ORDER**

**31.07.2019-** Ms Purti Marwaha Gupta, Advocate representing the appellant addressed the arguments in part in Company Appeal (AT) No.214 of 2018. Hearing remained inconclusive. Let both the appeals be posted for further hearing on **22<sup>nd</sup> and 23<sup>rd</sup> August, 2019.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**